

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.28&47/2020 in CP No.810/241/HDB/2019
NAME OF THE COMPANY	TCI Finanace Ltd & 11 others
NAME OF THE PETITIONER(S)	Neera Agarwal & 2 others
NAME OF THE RESPONDENT(S)	TCI Finanace Ltd & 11 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the petitioner appeared through video conference.

Learned counsel for respondent appeared through video conference.

Learned counsel for petitioner to file rejoinder to maintainability application which is to be filed within two weeks by serving copy on other side.

Matter stands adjourned for further consideration to 27.08.2021.

-sdr-

MEMBER (T)

-sdr-

MEMBER(J)

Pavani